

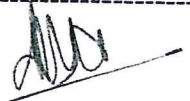


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/124/CAA/IB/2018
NAME OF THE PETITIONER(S) : Softech EcoWorld Pvt Ltd RMZ Software Parks Pvt Ltd
NAME OF THE RESPONDENT(S) : RMZ Infinity Chennai Ltd
UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- | | | | |
|----|-------------------|--|---|
| 1. | K. MANIVANNAN | Authorized Representative
for the Co. |  |
| 2. | Raj Kumar Jhabakh | for I. T. Dept. |  |
| 3. | PAWAN JHABAKH | Counsel for
Petitioner |  |

ORDER

Counsel for Applicants present. Representative of Official Liquidator present and submitted that there are no adverse remarks in their report. The fees to be paid to the Chartered Accountant appointed by the Official Liquidator is fixed as Rs.1 Lakh (Rupees One Lakh) for scrutinizing the records of the Transferor Companies.

Heard submissions made by both sides. **Order is reserved.**

- 54/
(S VIJAYARAGHAVAN)
Member (Technical)

- 54/
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)